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Title : Motion for election of 2 members to the Indian Council of Agricultural Research Society (Motion Adopted).

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to move:-

"That in pursuance of rules 4(vii) and 8(a) of the Indian Council of Agricultural Research Society, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to serve as members of the Indian Council of Agricultural Research Society, subject to the other provisions of the said Rules. "

MR. SPEAKER: The question is:

"That in pursuance of rules 4(vii) and 8(a) of the Indian Council of Agricultural Research Society, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to serve as members of the Indian Council of Agricultural Research Society, subject to the other provisions of the said Rules. "

*The motion was adopted.*

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